

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 432 of 2020

IN THE MATTER OF:

Infinity Interiors Pvt. Ltd.

... Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondent

Present:

For Appellant : **Mr. Kumar Anurag Singh and Mr. Zain Khan,
Advocates**

For Respondents: **Mr. Gyanendra Kumar, Mr. Lakshmi Prakash and
Vijay Kaundal, Advocates**

ORDER
(Through Virtual Mode)

24.06.2020 Requisites along with process fee have not been deposited till date. Mr. Kumar Anurag Singh, learned counsel for the Appellant undertakes to file the requisites along with process fee during the course of the day. Appellant to provide mobile Nos./ *e-mail* address of the Respondents. Thereafter, notice be issued through *e-mail* or any other available mode.

List the appeal on **16th July, 2020** along with 'Company Appeal (AT) (Insolvency) No. 430 of 2020'.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/ns/gc/